

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**INTERACTIVE SESSION ON – KEY ISSUES RELATING TO CASES UNDER THE PROTECTION OF
WOMEN FROM DOMESTIC VIOLENCE ACT, 2005
(through online and other modes of telecommunication)**

DATE: 18 March, 2023

SCHEDULE

SESSIONS	TIME	TOPICS
I	10.50 a.m. to 11.00a.m.	Inaugural session & overview of the Programme By: Director, MPSJA
II	11.00 a.m. to 12.30 noon	Over view of The Protection of Women from Domestic Violence Act, 2005. <ul style="list-style-type: none">● General Introduction● Object, Limitation, Jurisdiction● Application and Procedure● Role of Protection Officers Open Interaction By: Smt. Namita Dwivedi Assistant Director , MPSJA
III	12.30 p.m. to 2.00 p.m.	<ul style="list-style-type: none">● Interim & Final Order● Enforcement of different type of orders● Offences, Trial and Sentence Open Interaction By: Shri Manish Sharma, Faculty (Jr.-I) MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR